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सड़क परिवहन और राजमार्ग मंत्रालय

अधिसूचना

नई दिल्ली, 13 अप्रैल, 2026

का.आ. 1866(अ).— केन्द्रीय सरकार ने, राष्ट्रीय राजमार्ग अधिनियम, 1956 (1956 का 48) की धारा 3 जी के उपधारा (5) के अनुसरण में, नीचे दी गयी सारणी के कॉलम (2) में उल्लिखित अधिकारी को, उक्त उपधारा के प्रयोजन के लिए इतद्वारा मध्य स्थानियुक्त करती है जो उक्तसारणी के कॉलम (3) और(4) में यथा-विनिर्दिष्ट अपने संबंधित अधिकार क्षेत्र की स्थानीय सीमाओं के अंतर्गत उक्त अधिनियम के द्वारा अथवा उसके तहत मध्यस्थ को प्रदत्त शक्तियों का प्रयोग करेगा और सौंपे गए दायित्वों का निर्वहन करेगा। मध्यस्थ द्वारा पंचात करते समय इस अधिनियम की 3 जी की उपधारा (6) और (7) को ध्यान में रखा जाएगा।

सारणी

क्रम संख्या	अधिकारी का पदनाम	राजस्व जिला	राज्य
(1)	(2)	(3)	(4)
1	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• अहमदाबाद	गुजरात
2	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• आनंद	गुजरात
3	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• अरवल्ली	गुजरात
4	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• बनासकांठा	गुजरात
5	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• भरुच	गुजरात
6	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• भावनगर	गुजरात
7	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• बोटाद	गुजरात
8	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• छोटोउदेपुर	गुजरात
9	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• दाहोद	गुजरात
10	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• दांग	गुजरात
11	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• देवभूमि द्वारका	गुजरात
12	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• गांधीनगर	गुजरात
13	Collector & District Magistrate	• गिर सोमनाथ	गुजरात

	NHAI/Gujarat/Projects/Arbitrator/2026		
14	Collector & District Magistrate	• जामनगर	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
15	Collector & District Magistrate	• जूनागढ़	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
16	Collector & District Magistrate	• कच्छ	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
17	Collector & District Magistrate	• खेड़ा	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
18	Collector & District Magistrate	• महेसाणा	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
19	Collector & District Magistrate	• महिसागर	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
20	Collector & District Magistrate	• मोरबी	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
21	Collector & District Magistrate	• नर्मदा	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
22	Collector & District Magistrate	• नवसारी	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
23	Collector & District Magistrate	• पंचमहल	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
24	Collector & District Magistrate	• पाटन	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
25	Collector & District Magistrate	• पोरबंदर	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
26	Collector & District Magistrate	• राजकोट	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
27	Collector & District Magistrate	• साबरकांठा	गुजरात

	NHAI/Gujarat/Projects/Arbitrator/2026		
28	Collector & District Magistrate	• सूरत	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
29	Collector & District Magistrate	• सुरेंद्रनगर	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
30	Collector & District Magistrate	• तापी	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
31	Collector & District Magistrate	• वडोदरा	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
32	Collector & District Magistrate	• वलसाड	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
33	Collector & District Magistrate	• अमरेली	गुजरात
	NHAI/Gujarat/Projects/Arbitrator/2026		
34	Collector & District Magistrate	• वाव-थराड	गुजरात

[फा. सं. NHAI/Gujarat/Projects/Arbitrator/2026]

शेख अमीनखान, निदेशक

MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

NOTIFICATION

New Delhi, the 13th April, 2026

S.O. 1866(E).— In pursuance of sub-section (5) of Section 3G of the National Highways Act, 1956 (48 of 1956), the Central Government hereby appoints the Officer mentioned in column (2) of the Table below, to be Arbitrator for the purpose of the said sub-section, who shall exercise the powers conferred and perform the duties imposed, on an Arbitrator by or under the said Act within the local limits of his respective jurisdiction as specified in column (3) and (4) of the said Table. Sub – Section (6) & (7) of Section – 3G of the Act shall be taken into consideration while passing awards by the Arbitrator.

TABLE

Sl. No.	Designation of the Officer	Revenue District	State
(1)	(2)	(3)	(4)
1	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• AHMEDABAD	GUJARAT
2	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• ANAND	GUJARAT

3	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• ARVALLI	GUJARAT
4	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• Banaskantha	GUJARAT
5	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• BHARUCH	GUJARAT
6	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• BHAVNAGAR	GUJARAT
7	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• BOTAD	GUJARAT
8	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• CHHOTAUDEPUR	GUJARAT
9	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• Dahod	GUJARAT
10	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• DANG	GUJARAT
11	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• DEVBHUMI DWARKA	GUJARAT
12	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• GANDHINAGAR	GUJARAT
13	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• GIR SOMNATH	GUJARAT
14	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• JAMNAGAR	GUJARAT
15	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• JUNAGADH	GUJARAT
16	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• KACHCHH	GUJARAT
17	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• KHEDA	GUJARAT
18	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• MAHESANA	GUJARAT
19	Collector & District Magistrate NHAI/Gujarat/Projects/Arbitrator/2026	• Mahisagar	GUJARAT
20	Collector & District Magistrate	• MORBI	GUJARAT

21	NHAI/Gujarat/Projects/Arbitrator/2026 Collector & District Magistrate	• NARMADA	GUJARAT
22	NHAI/Gujarat/Projects/Arbitrator/2026 Collector & District Magistrate	• NAVSARI	GUJARAT
23	NHAI/Gujarat/Projects/Arbitrator/2026 Collector & District Magistrate	• Panchmahal	GUJARAT
24	NHAI/Gujarat/Projects/Arbitrator/2026 Collector & District Magistrate	• Patan	GUJARAT
25	NHAI/Gujarat/Projects/Arbitrator/2026 Collector & District Magistrate	• PORBANDAR	GUJARAT
26	NHAI/Gujarat/Projects/Arbitrator/2026 Collector & District Magistrate	• RAJKOT	GUJARAT
27	NHAI/Gujarat/Projects/Arbitrator/2026 Collector & District Magistrate	• Sabarkantha	GUJARAT
28	NHAI/Gujarat/Projects/Arbitrator/2026 Collector & District Magistrate	• SURAT	GUJARAT
29	NHAI/Gujarat/Projects/Arbitrator/2026 Collector & District Magistrate	• SURENDRANAGAR	GUJARAT
30	NHAI/Gujarat/Projects/Arbitrator/2026 Collector & District Magistrate	• TAPI	GUJARAT
31	NHAI/Gujarat/Projects/Arbitrator/2026 Collector & District Magistrate	• Vadodra	GUJARAT
32	NHAI/Gujarat/Projects/Arbitrator/2026 Collector & District Magistrate	• VALSAD	GUJARAT
33	NHAI/Gujarat/Projects/Arbitrator/2026 Collector & District Magistrate	• AMRELI	GUJARAT
34	NHAI/Gujarat/Projects/Arbitrator/2026 Collector & District Magistrate	• Vav-Tharad	GUJARAT

[F. No. NHAI/Gujarat/Projects/Arbitrator/2026]

SHAIKH AMINKHAN, Director